

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH, CHENNAI  
ORIGINAL APPLICATION NO. 150/2023**

**IN THE MATTER OF:**

Anil Kumar Sastry

...APPLICANT

Versus

Union of India and Ors

...RESPONDENTS

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New Delhi

Filled By:-



Date:-09/10/2024

(Mr. DARPAN KM )

Advocate for the Respondents No.8

Office at; - K-6, LGF, Lajpat Nagar-3,  
New Delhi - 24

Mob. 9899125060

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**REPORT ON BEHALF OF THE KARNATAKA INDUSTRIAL AREA  
DEVELOPMENT BOARD (RESPONDENT NO. 8)**

**MOST RESPECTFULLY SHOWETH:**

1. That the instant Original Application pertains to pollution and fish kill in Phalguni river as Mangaluru. The answering Respondent was impleaded *Suo Moto vide* order dated 02.01.2024, and the instant report is being filed pursuant to the same.
2. It is submitted that Baikampady Industrial Area was established in 1967. STPs or CETPs were not installed at that time of formation of Industrial Layout.
3. It is submitted that in the 9<sup>th</sup> CEPI meeting held on 09.02.2022, the Chairman, KIADB has suggested that steps should be taken to set up sewerage system and sewage treatment plant in Baikampady Industrial Area.

4. It is further submitted that in the Assurance Committee meeting held on 09.06.2022, the issue of the rivers surrounding Baikampady Industrial Area getting polluted due to industrial waste was discussed, and it was suggested to conduct a detailed study to set up a suitable treatment plant.
5. On 17.06.2022, meeting was held in the office of the District Commissioner under the chairmanship of the District Commissioner to take appropriate action regarding the direct discharge of sewage and from industries in the Baikampady industrial area into drains, and the dumping of waste indiscriminately in the Industrial area.
6. Accordingly, on 23.06.2022, 29.10.2022, and 22.08.2023 letters have been written to the KIADB Head Office seeking the deputation of an appropriate consultant to prepare a detailed project report for the construction of CETP at Baikampady Industrial Area, and steps to be taken to release treated water to the Gurpura River.
7. It is submitted that on 19.07.2022, M/s. Robusta Material Technology Pvt. Ltd. was appointed by the Head Office as a consultant to carry out a detailed study on the pollution of surrounding rivers by untreated industrial water. On 19.11.2022, the consultants submitted their final report, in which they recommended the construction of a 600KLD Common Effluent Treatment Plant


(CETP). True Copy of relevant extract of report submitted by M/s Robusta Material Technology Pvt Ltd is annexed herewith as **Annexure R-1**.

8. It is submitted that in the 10th CEPI meeting held on 24.11.2022, the Chairman, KIADB suggested that steps should be taken to set up drainage system and sewage treatment plant in the Baikampady Industrial Area.
9. On 20.03.2023, the said issue was discussed in the Assurance Committee meeting wherein the Chief Executive Officer and the Executive Member, KIADB were directed to prepare a DPR for CETP for the Baikampady Industrial Area.
10. Thereafter, on 17.08.2023, at the District Level Industrial Response Meeting held at District Commissioner's Office, construction of CETP was discussed, and the Chairman of Industrial Response Committee and District Commissioner directed to execute the work immediately.
11. On 20.08.2023, after bringing this matter to the attention of the Chief Engineer during the inspection of the works, the line estimate was submitted to the expert consultant mentioned above.

12. M/s. Indian Water Works Association was appointed by the Head Office to prepare a detailed project report for the construction of a Common Effluent Treatment Plant (CETP) on 03.11.2023. True copy of Work Order dated 03.11.2023 issued in favour of M/s. Indian Water Works Association for preparation of DPR is annexed herewith as **Annexure R-2**.
13. Vide letter dated 05.12.2023, the Chief Engineer, KIADB has requested the Executive Engineer, KIADB to identify the land immediately for the construction of CETP. True Copy of letter dated 05.12.2023 written by the Chief Engineer, KIADB to Executive Engineer, KIADB is annexed herewith as **Annexure R-3**.
14. Following the same, site measuring 2.00 Acres has been identified by the answering Respondent for the construction of CETP, on 22.02.2024. True copy of sketch of identified land for construction of CETP is annexed herewith as **Annexure R-4**.
15. On 07.03.2024, the officials of M/s. Indian Water Works Association conducted a site visit of the identified site for the construction of CETP. After carrying out the site visit, the estimation, geo-technical identification (SBC test report) of the land, and block level maps of the CETP-identified land have been submitted to the Head Office on

21.05.2024. The tender notification for the construction of CETP will be issued shortly.

16. With the above being laced on record, it is humbly submitted that this Hon'ble Tribunal may direct as it deems fit and the answering Respondent shall be bound by the same.

  
Executive Engineer  
KIADB, Zonal Office  
Baikampady, Mangalore  
28/6/24

Date: 28/06/2024

Filed By

  
A.K.K.

Darpan KM  
Standing Counsel  
State of Karnataka

## ABOUT THE COMPANY

### ABOUT ROBUST MATERIALS TECHNOLOGY PRIVATE LIMITED

- ❖ **Robust Materials Technology Pvt Ltd** is led by globally experienced and multi-disciplined professionals. The Management and Scientific team have gained vast experience of about 20 years at world leading National and International Research Institutes and companies. ROBUST has well connected with value adding Advisory Team to uplift quality delivery on continuous basis. Robust team comprises of Post-Doctorates, Doctorates, Postgraduates and Graduates. Our services well backed by appropriate quality standards, facility of international standard and well experienced team.
- ❖ Robust Materials Technology Pvt. Ltd., has Locally, Nationally & Internationally acceptable approvals including NABL, DSIR, FSSAI, FDA, ISO, MoEF and KSPCB Empanelled Environmental Auditor for No Pollution Increase Certificate.
- ❖ Robust Materials Technology Pvt Ltd is committed to provide consistent and robust quality of services to achieve customer satisfaction through various quality standards. We offer below various services -
  - ✓ Analytical Testing and Monitoring Services in - Pharmaceuticals, Environment, Food, Herbal, Agriculture and Chemical.
  - ✓ Water Treatment Plant (Establishment, Issue rectification, Performance Enhancement, O&M) – STP, ETP, CETP, MEE Plant, Pre-Treatment Plant, RO Plant, Rain Harvesting.
  - ✓ Liaison Work to get approvals from KSPCB / CPCB / MoEF – CFE, CFO, EC, EIA and other Approvals like Hazardous Waste, Biomedical Waste etc.
  - ✓ No Increase Pollution Certificate for change against the approved EC.
  - ✓ DSIR approved facility involved in these research activities: Bioavailability enhancement in existing Oncology Drugs, Trace metal and pesticide identification by QC, Design and synthesis of NCEs etc.

➤ **Accreditation/Approval/Certification/Collaboration**

- ❖ DSIR approved, Government of India.
- ❖ NABL (as ISO/IEC 17025) certification for both Chemical and Biological.
- ❖ USFDA, Government of USA (obtained FEI No.).
- ❖ FSSAI notification Lab.
- ❖ Ministry of Environment and Forests (MoEF) approved, Government of India.
- ❖ Empanelled with KSPCB for both WATER (A-GRADE) and AIR (A-GRADE).
- ❖ ISO 9001:2015 certified.
- ❖ ISO 45001:2018 certified.

These are various unique work achievements:

- ❖ Robust Materials Technology Pvt. Ltd has more than 200 customers providing Analytical Services, Environmental (Air, Water, Soil, and Noise etc.), Pharmaceutical and Food and chemicals.
- ❖ Environmental Baseline Studies for 22 Sites (KIADB), Air Quality Monitoring in Bangalore (CPCB), Lake water Quality Evaluation (KSPCB), Underground Water Quality Test (BBMP).
- ❖ Water Treatment Facility Services- CETP/ZLD Plant/STP/ETP, Pre-treatment Plant and Issue Based Rectifications Etc.
- ❖ Lab-Establishment/Supply- Environmental Lab Equipment Supply, Environmental Lab Facility, Microbiology Lab Facility (in progress), Consultancy.
- ❖ Government Approvals- KSPCB, CPCB/MoEF/FSSAI/NABL.
- ❖ Training- Student & Teacher, Assistant Environmental Officer (KSPCB), Analytical Scientist (RDWSD).
- ❖ R & D - Contaminants Test in Water/Milk (Patented), Water Treatment ZLD, Contrasting Agent (BIG Funding) & Oncology.
- ❖ Audit & Consultancy- EHS & Training, BOQ for Facility/Equipment/Approval etc. and Approvals & Documentations etc.

## CHAPTER - 6

### RECOMMENDATIONS

The concept of effluent treatment, through collective effort, has assumed reasonable gravity for cluster of small-scale industries. The Common effluent treatment plants (CETPs) are treatment systems specifically designed for collective treatment of effluent generated from small-scale industrial facilities in an industrial cluster. The Common effluent treatment plant (CETP) not only helps the industries in controlling water pollution, but also acts as a step towards cleaner environment and service to the society at large by conservation of natural resources viz water. The Small scale industries cannot benefit much from economies of scale and therefore installing & operating pollution- control equipment's will have burden on them.

Realizing this practical problem, under the policy statement for abatement of pollution, the Government extends the scheme for promoting combined facilities for treatment of effluent for clusters of small-scale industrial units and also to provide technical support for prevention and control of pollution.

The concerted approach of Common Effluent Treatment provisions has many advantages. Wastewater from individual industries often contains significant concentration of pollutants; and to reduce them by individual treatment up to the desired concentration, becomes techno-economically not viable. The combined treatment provides a better and economical option because of the equalization and neutralization taking place in the CETP. Other important issues for the merit of common treatment include scarcity of land at the industry's level and a comparatively easier availability of professional and trained staff for the operation maintenance of CETP, which is otherwise difficult, at the individual industry level. For the regulatory authorities also, common treatment facility offers a comparatively easier means of ensuring compliance of stipulated norms.

Detailed field investigation has revealed that there is a gap in treatment of about 50 KLD of Trade effluent and also 515 KLD of Domestic sewage, mainly generated from Orange & Green category industries. Establishing treatment plants in these industries may be challenging because of limited space constrains. Furthermore, many industries lack the resources to establish treatment facilities. **Therefore, a total of 565 KLD of wastewater may be considered for design of Common Effluent Treatment Plant/ Combined Effluent Treatment Plant (CETP).**

There is also a need to improve the Ambient air quality in the industrial area and since Baikampady Industrial Cluster Mangalore with CEPI score 73.68 has already declared as Critically Polluted Area by MOEF. KSPCB in-co-ordination with CPCB and other stake holders developed an Action Plan in 2010 and is implementing the proposed action plans in the cluster area. The Karnataka State Pollution Control Board (KSPCB) has constituted the Local Area Committee (LAC) for Mangalore under the Chairmanship of Director, NITK, Surathkal for reviewing the status of implementation of CEPI action plans at regular intervals.



# ANNEXURE-R - 2

10

## KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD

(A Government of Karnataka Undertaking)

# 49, 4th & 5th Floors, 'East Wing', Khanija Bhavan, Race Course Road, Bengaluru - 560 00

Phone : 080-22265383 Fax : 080-22267901

Website : www.kiadb.in email : ceoemkiadb@gmail.com

NO.IADB/ ENGG/CE-1/ 309 / 2023-24

Date: 3/11/2023  
: RPAD :

To,  
M/s.India Water Works Associations.  
No.10(P), 7th Main Road,  
BTM layout, 2nd stage,  
Bengaluru-560076

### : WORK ORDER :

Sir,

Sub: Preparation of DPR and tender document for establishment of Common Effluent Treatment Plant at Baikampady Premises, Mangaluru-Reg.

Ref: Note approved by CEO & EM, vide Para No.(10).

\*\*\*\*\*

The work of Preparation of DPR and tender document for establishment of Common Effluent Treatment Plant at Baikampady Premises, Mangaluru is hereby entrusted to you at an approved amount of Rs.4,72,000.00 (Rupees Four Lakhs Seventy Two Thousand only) (Inclusive of all taxes & GST). This work order shall be effective till 28.02.2024.

Yours faithfully,  
Sd/-  
Chief Engineer-1

### Copy to:

- 1) Executive Engineer-Mangalore, KIADB Zonal Office, Mangalore-for information and necessary action.
- 2) Assistant Executive Engineer, KIADB Zonal Office, Mangalore for information and necessary action.
- 3) Accounts Officer, KIADB, Bengaluru for information.
- 4) Concerned File.

  
Chief Engineer-1  
P. S. D.

No. KIADB/ENGG/15576/2023-24

Dated: 05-12-2023

Executive Engineer,  
K.I.A.D.B Zonal Office,  
Mangaluru.

Sir,

Sub: Regarding location identification for Establishment of Common Effluent Treatment Plant (CETP) at Baikampady Industrial Area.

\*\*\*\*\*

In connection with the above, by the Board, an area of Rs.541.49 acres of land was allotted to Baikampady Industrial Area in 1973-74 with basic infrastructure such as road, sewerage, water pipeline, electricity.

Further, the assurance committee of the Vidhan Parishad held a meeting on 09.06.2022 that the surrounding rivers are being polluted by the effluents from the industries, a detailed study has been conducted and an appropriate effluent treatment unit has to be set up. Accordingly, M/s Robust Material Technology Pvt. Ltd., was appointed as consultant by the Board on 19-07-2022. The consultant has submitted his final report on 19-11-2022 and in that report the construction of a Common Effluent Treatment Plant (CETP) of 565 KLD capacity has been recommended.

As such, the board appoints the M/s Indian Water Works Association to prepare a detailed project report (DPR) for the construction of the Common Effluent Treatment Plant (CETP) on November 11, 2023. To prepare the Detailed Project Report (DPR), the construction site has been marked; they have already been told many times to identify the construction site, but the site has not been identified till now. Therefore, the construction site of the Common Effluent Treatment Plant to be identified immediately.

Sd/-

Chief Engineer

